

### भारतीय नौसेना

- (ट) रायल इण्डियन फ्लीट रिजर्व के रेगुलेशन्स

### भारतीय वायु सेना

- (ठ) रिजर्व तथा सहायक वायुसेना अधिनियम १९५२

- (ड) रिजर्व तथा सहायक वायु सेना अधिनियम के अन्तर्गत नियम १९५३

ऊपर बताये गये नियमों की पुस्तकें सभा के पुस्तकालय में प्राप्य हैं।

### Superannuated Employees

643. **Shri D. C. Sharma:** Will the Minister of Education be pleased to state:

(a) the number of superannuated government employees at present working in his Ministry and offices under his administrative control; and

(b) the number of cases in which extensions are proposed to be granted this year?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) 13

(b) 1.

### Crude Oil

644. { **Shri Raghunath Singh;**  
**Dr. Ram Subhag Singh;**

Will the Minister of Natural Resources and Scientific Research be pleased to state whether it is a fact that crude oil has been discovered in Bajaj, Kapurthala District?

**The Minister of Natural Resources (Shri K. D. Malaviya):** No, Sir.

### Kolar Gold Mines

645. **Shri Raghunath Singh:** Will the Minister of Natural Resources and Scientific Research be pleased to state whether it is a fact that a new gold reef in Kolar Gold Fields has been discovered?

**The Minister of Natural Resources (Shri K. D. Malaviya):** It is reported that a new reef known as the West Reef was discovered in the Nundydroog Mines at a depth of 4200 feet in June 1949. This reef is supposed to be the continuation of

the Oriental Reef which was being worked in the Golconda Road Block and Nine Reefs Mines during 1899 to 1902. Development work has been done on the West Reef and some reserves have been blocked out.

### Confiscated Gold

646. **Shri D. C. Sharma:** Will the Minister of Finance be pleased to state the quantity of gold confiscated from the 1st of July to the end of November, 1955 on the West Pakistan border?

**The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):** The quantity of gold confiscated from the 1st of July to the end of the November 1955 on the West Pakistan border is 198 tolas approximately.

### Scandinavian Aid

647. **Shri D. C. Sharma:** Will the Minister of Finance be pleased to state:

(a) the extent of aid received from Scandinavian countries during 1954; and

(b) the form in which it has been received?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) Rs. 35.25 lakhs from Norway.

(b) Supply of equipment, salaries of Norwegian personnel and other miscellaneous expenditure in India on the Fisheries Development Project in Travancore Cochin.

### Chromite Ore Reserves

648. **Shri R. N. S. Deo:** Will the Minister of Natural Resources and Scientific Research be pleased to refer to replies given to Starred Questions Nos. 2141 and 2276 on the 26th and 28th September 1955 respectively and state:

(a) whether according to the conditions of mining lease, mine owners are required to develop the mines fully;

(b) whether in respect of strategic or important minerals whose ore reserves are inadequate or are not fully known, and whose conservation is felt to be necessary, Government are considering revision of policy to ensure control at point of production in preference to existing control at point of marketing;

(c) whether the Orissa Chamber of Commerce have been asked to submit maps and reports of Geologists to substantiate their estimate of Chromite Ore Reserves; and

(d) if so, the result thereon?

**The Minister of Natural Resources (Shri K. D. Malaviya):** (a) There is no condition prescribed for mining leases to the effect that the lessee shall "develop the mines fully".

(b) No such measure is under consideration.

(c) Yes, Sir.

(d) The reply of the Orissa Chamber of Commerce is still awaited.

#### **Air Force Recruits**

**649. Shri Bhagwat Jha Azad:** Will the Minister of Defence be pleased to state:

(a) whether Government propose to revise the educational, medical, age and other recruitment standards for Air Force recruits from rural areas; and

(b) what is the response in the recent recruitment from the rural areas?

**The Minister of Defence Organisation (Shri Tyagi):** (a) No.

(b) Separate statistics of recruitment from rural areas is not maintained but the reports of the Recruiting Officers indicate that the response from rural areas is fairly satisfactory.

#### **Sindhu Durg Fort**

**650. Shri M. D. Joshi:** Will the Minister of Education be pleased to state:

(a) whether the fort of Sindhu Durg on the West Coast in the Bombay State has been declared a 'protected monument';

(b) whether the fort has been seriously damaged by Sea waves;

(c) whether any repairs have been carried out and if so, when and the amount spent over the same;

(d) whether any periodical inspection is held and a report submitted to Government; and

(e) if so, when was the last report received?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) Yes.

(b) Yes.

(c) No.

(d) Yes.

(e) February, 1955.

#### **Development of Scheduled Tribes and Areas**

**651. Shri Bheekha Bhai:** Will the Minister of Home Affairs be pleased

to state the schemes proposed to be included in the Second Five Year Plan for the development of Scheduled Tribes and their areas?

**The Deputy Minister of Home Affairs (Shri Datar):** The schemes are many and consistently with the objective of enabling the tribal people to preserve and develop their own art and culture as well as their economic condition, seek to cover the following items:—

- (i) the economic uplift of tribals by means of improved and fixed cultivation, forest co-operatives, training cum production and cottage industry centres, marketing arrangements, development of horticulture, etc.;
- (ii) the development of means of communication in inaccessible Scheduled and Tribal Areas;
- (iii) the eradication of diseases and provision of medical and public health facilities;
- (iv) the provision of educational facilities, technical training, housing pure drinking water, and generally of all other necessary services to people inhabiting tribal and scheduled areas; and
- (v) provision of facilities for the development of community life and for preserving and developing tribal art and culture.

#### **Cases of Disciplinary Action**

**652. Dr. Satyawadi:** Will the Minister of Home Affairs be pleased to state the number of cases in which disciplinary action has been taken during 1954-55 against Central Government employees for approaching the members of Parliament.

**The Deputy Minister of Home Affairs (Shri Datar):** There has been no such case in the Ministry of Home Affairs and I am not aware of any such case elsewhere, either.

#### **Foreign Nationals**

**653. Shri S. V. L. Narasimham:** Will the Minister of Law be pleased to state:

(a) the names of countries with which reciprocal agreements exists for enforcement of decrees of courts in India against foreign nationals; and

(b) the mode of execution of decrees against property in foreign countries?

**The Minister of Law and Minority Affairs (Shri Biswas):** (a) Reciprocal arrangements have been made with the